

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

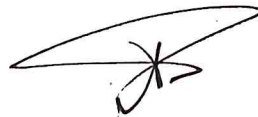
PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : New Woodlands Hotel Pvt Ltd & 11 Others
PETITION NUMBER : CP/102/CHE/2021
APPLICATION NUMBER : a) IA(CA)/13(CHE)2021
b) IA(CA)/109(CHE)2023

1. Mr. P.R. RAMAN,
Senior Advocate,
M/S. GAUTAM S. RAMAN,
Counsel for 11th Respondent



2. S. P. Arthi
Counsel for 12th Respondent



3. Niranjan S. Rao, Adv
with Vasanth, Adv.

 12/4031/2019

4. Poinima
Counsel for RA - 10
with Mr. K. Murali Rao
Mr. Achutha
Ms. Sathya

 1243/17



2.a. IA(CA)/13(CHE)/2021 IN CP/102/CHE/2021

2.b. IA(CA)/109(CHE)/2023 IN CP/102/CHE/2021

ORDER

In this case Counsel for R1 stated that they could not finalise the settlement terms and therefore Auditor has not commenced his work. Counsel for the Petitioner also stated that they were also not aware whether auditor has carried out the task or not.

Counsel for the Petitioner stated that they would like change of auditor and sought appointment of some other auditor in the panel. The Counsel for the R1 also agreed to the proposal. **Therefore M/s.N.R.Krishnamoorthy and Company, Chartered Accountants, Mobile No.98410 24004, 98400 24004, Phone Nos.044-24351045, 044-24351046, 044-48575115 is appointed as auditor for valuation of shares of the companies M/s. New Woodlands Hotel Private Limited, Chennai and M/s. Woodlands Hotel Private Limited, Bengaluru.**

R1 is directed to provide all the information to the auditor immediately and ensure that the audit work commences forthwith.

4 weeks time is given to the Auditor to complete the work.

List the matters for **physical hearing on 14.08.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)